

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No.799 of 1987

( W.P. No.1877 of 1982)

Smt. Krishna Devi Vs. The Union of India & Another

Hon. S.Zaheer Hasan, V.C.  
Hon. Ajay Johri, A.M.

(By Hon.S.Zaheer Hasan, V.C.)

This Writ Petition No. 1877 of 1982  
on transfer  
has been received from the Hon. High Court of Judicature  
at Allahabad to this Tribunal under Section 29 of  
the Administrative Tribunals Act XIII of 1985. This  
case relates to the purchase of a vehicle which is  
not a service matter in respect of persons mentioned  
under Section 14 of the Act and this Tribunal has  
no jurisdiction to decide the case. So the file  
of the same be retransmitted to the Hon. High Court  
of Judicature at Allahabad.

<sup>sd.</sup>  
Vice Chairman

<sup>sd.</sup>  
Member (A)

Dated the 20th Aug., 1987

RKM



TRUE  
COPY

*D. S. Dubey*  
(D. S. DUBEY) 19/87  
SECTION OFFICER  
Central Administrative Tribunal  
Allahabad